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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 7249/2017 +

RAKESH DWIVEDI

..... Petitioner Through Mr. Satyajit Sarna and Ms.Bhavini Srivastava, Advocates.

versus

COAL INDIA LTD. THROUGH THE CHAIRMAN-CUM-MD & ORS

..... Respondents Through Agnihotri Mr. Vaibhav Mr.Bhrigu Dhami, Advocates for R-1.

CORAM: HON'BLE MR. JUSTICE A. K. CHAWLA <u>ORDER</u> 13.12.2019 %

CM APPL. 53707/2019 (for filing of additional documents)

List on the date already fixed i.e. 11.02.2020.

A. K. CHAWLA, J

DECEMBER 13, 2019 nn

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